

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 10

IA 3111/2024 IN C.P. (IB)/1967(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **18.06.2024**

NAME OF THE PARTIES: **CREATIVE GARMENTS PVT. LTD. VS**
DILIP CHHABRIA DESIGN PVT. LTD.

Under Sec 7 Sec 60(5) of IB Code, 2016

ORDER

IA 3111/2024-

1. Adv. Ashvaini Chinkarkar i/b Adv. Amit Tungare for the Liquidator is present.
2. The present Application is filed by the Liquidator under Section 60(5) of the Insolvency and Bankruptcy Code, 2016 read with Rule, 11 of the NCLT Rules, 2016 for bringing on record Preliminary Report. The same is taken on record.
3. In view of the aforesaid, IA No. **IA 3111/2024** is **disposed of** and **allowed**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)